NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH **COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

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C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
C.A. No.			201 / 201	Marlabs Innova-tions

C.P. No. or	T.P. No.	Purpose	Section	Mame of the Parties M/s. / Mr.
CP 251/16	TP 235/17	Hearing	391 / 394	Marlabs Innova-tions Pvt. Ltd.

NAME (IN CAPITAL) SL. & PHONE NUMBER NO.

REPRESENTATION TO WHOM

SIGNATURE

1. Sinchara.M.R. Pockp InchareM.R.
2. SATI. P. JOHN Admin An Pahne. 9
SPJ Cam
3. R. Latha Parimala Vadamo Dol Lyadin

Counsel for petitioner is present. Smt. M,R. Sinchana, Standing Counsel appearing for ROC and RD is present. She requested some more time to file report/affidavit of ROC, Bangalore.

List it on 05.07.2017.

MEMBER (J)

MEMBER (T)